BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M.

Name of the Compan	Seri Equipment Finance LtdVersus- Sree Metaliks Ltd.		
Under Section	7 IBC Market 978 Selection	LATOZOTA He is diserted to	
No. Represen	ignation of Authorized tative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
". Nilseg Se	orgupti. advocate.	Respondent NO!	Hilay Sengu advia
2. KULDE	EP VERMA	RESOLUTION PROFESSIONAL	Ludel be
3. Rah	I Anddy, Adr	Edelweiss.	Rahuthy 6/10/12
1. Mr. Rectubr 2. Mr. Shovnal 3. Mr. Zuyiga	ata Mitra, Adv Mitra, Adv Ani Al-Quaderi, Adv	} Pekkener SREI	2 mg ani al- pur-du 0 G/10/201

ORDER

Ld. RP as well as Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. RP has filed interim report which may be taken on record. Time for submissions of resolution plan is expiring on 26/11/2017. He has further informed that next meeting of the CoC is scheduled on 11/10/2017. He is directed to finalise the resolution plan within 10 days from today. No further directions are needed.

List the matter on 13/10/2017.

(JinanK.R.)

Member (J)

(Víjai Pratap Singh) Member (J)

1. MR. Restribusta Mitra, Adu 2. Mr. Shound Mitra, Asu 3. Mr. Zungaya Av. At-Busdan, Adu.